

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. DA 454 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

NATABAR GHORAI & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. A. Chakraborty, counsel

For the respondents : None

Heard on : 14.1.98

Order on : 14.1.98

O R D E R

Heard the 1st. counsel for the applicant. It is submitted by the 1st. counsel for the applicants that the application has become infructuous. The application is rejected for not being pressed. None appears for the respondents. No order as to costs.

  
VICE-CHAIRMAN